

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 137

CP No. 30/Chd/Hry/2021

IN THE MATTER OF
Supriya Sahni & Ors.

...

Petitioners

Versus

Vatika Ltd. & Ors.

...

Respondents

Under Section: 213(b)(i), CA 2013

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.07.2024.

Sd/-
Court Officer